



कार्यालय
प्रमुख वन संरक्षक, (HoFF) उत्तराखण्ड

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पत्रांक

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देहरादून, दिनांक: 26 फरवरी, 2020

Report

In compliance of the Hon'ble National Green Tribunal order dated 01.11.2019 in Original Application No. 971/2019, the following report is hereby submitted:

The concerned area was inspected by the Divisional Forest Officer, Champawat Forest Division. By his office letter No 2482/12-1 dated 25.02.2020, the Divisional Forest Officer, Champawat Forest Division has stated that there is no illegal construction in the area since the said bypass road has not been constructed yet. Agreeing to the report of the the Divisional Forest Officer, Champawat Forest Division, the Chief Conservator of Forest, Kumaon Zone, vide his office letter No. 2448/12-1 dated 25.02.2020 confirmed that there is no illegal construction in the said area. Further, the Chief Conservator of Forest, Kumaon Zone has also made it clear that last survey for construction of the proposed bypass road of Chamapawat and Lohaghat was done on 24.01.2020 by the High Powered committee (Ravi Chopra Committee) which was constituted by the Hon'ble Supeme Court.

Therefore, based on the above facts, the undersigned is of the view that, when construction has not started and survey was done by High Powered committee (Ravi Chopra Committee), constituted by the Hon'ble Supeme Court as late as 24.01.2020, there is no illegal construction in the area.


26/02/2020
(Jai Raj)

Principal Chief Conservator of Forest (HoFF)